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Title: Issue regarding protest during the conduct of Andhra Pradesh Legislative Assembly .

SHRI MAGUNTA SREENIVASULU REDDY (ONGOLE): Thank you hon. Speaker Sir. I want to clarify that what Mr. Galla Ji has stated now in this august House is not true. Since Andhra Pradesh Legislative Assembly session ...(*Interruptions*)

माननीय अध्यक्ष : आपका जो विषय है, उस पर बोलिए । स्पष्टीकरण करने की जरूरत नहीं है ।

...(व्यवधान)

SHRI P.V. MIDHUN REDDY (RAJAMPET): He wanted to clarify certain things. ...(*Interruptions*)

माननीय अध्यक्ष: आप हमसे परमिशन लो, पहले आप हमसे लिखित में परमिशन लो । जब हम परमिशन देंगे, तब आप बोलें ।

...(व्यवधान)

SHRI MAGUNTA SREENIVASULU REDDY: With your permission, I am deviating from the original topic. The other day when the Andhra Pradesh Legislative Assembly session was going on, Section 144 was imposed by the police department. The hon. MP had gone there along with some mobsters. He wanted to enter the premises of Assembly area and there some scuffle happened. In that premises, just to protect the interest of legislators ...(*Interruptions*).

माननीय अध्यक्ष: क्या दादा को आपने वकील बनाया है? दादा को वकील तो नहीं बनाया है ।

...(व्यवधान)